

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION 1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

-
PUBLIC NOTICE No.34 (RE-03)/2002-07
NEW DELHI : THE 4th DECEMBER, 2003

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07 and paragraph 1.1 of Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following addition/correction / amendment in the book titled "Schedule of DEPB Rates".

I) Product Group : Engineering Product Code : 61

The value cap of entry at Sl.No.8 is fixed at Rs.125/ kg and the description of the export product amended to read as "Pressure Die Cast Articles including parts / components of Aluminium."

The value cap of entry at Sl.No.566 enhanced to Rs.350/ kg.

-
II Product Group : Chemical Product Code : 62

-
The existing entries at Sl.No.494-A to 495-C are deleted.
After the existing entry at Sl.No.493, the following new entry is inserted:-

S.No.	Description	DEPB Rate (%)	Value cap
494	Automobile Tyres reinforced with Nylon Tyre cord warp sheet or Rayon Tyre cord warp sheet with or without Butyle Rubber Tubes	20	Rs.90/- kg.

The DEPB Rate of entry at Sl.No.507 enhanced to 17% and value cap of Rs.85/-kg. imposed.
After the existing entry at Sl.No. 993, the following new entries* are inserted :-

S.No.	Description	DEPB Rate (%)	Value cap
994	Cefuroxime Axetil tables 250 mg.	10	Rs.20/- per tablet
995	Cefuroxime Axetil tables 500 mg.	10	Rs.40/- per tablet

* Note : The revised DEPB rate (value cap) would be applicable on exports made from the date of its notification and also for the shipment passed by the Customs on or after 14.1.2003 on provisional basis pending fixation of revised DEPB rate for this item.

:2:

Sl.No.996 is assigned to the adhoc DFEPB Rates for the export product

“ Paper Cones made of relevant paper board” notified vide Public Notice No.32(RE-03) 2002-07 dated 12th November, 2003.

III) Product Group : Plastic Product Code : 63

- The description of the export product at Sr.No. 118 amended to read as “ Fabricated items made of PVC Leather Cloth/Sheeting/Sheet/Film”

ii) The existing entry at Sl.No.135 is deleted .

- iii) After the existing entry at Sl.No.139, the following new entry is inserted.

S.No.	Description	DEPB Rate (%)	Value cap
140	Fibreglass Tissue with UF/PF Resin content minimum 17% (Reinforced with Fibreglass yarn)	12	

IV) Product group : Textiles Product Code:89

The description of the export product at Sl.No.77 amended to read as

“Cotton Dyed Denim Cloth with/without over-dyeing/printing/coating containing 50% or more by weight of Cotton”.

This issues in Public Interest.

(L.MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE